

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

55/252/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.02.2018**

NAME OF THE COMPANY: M/s. Dialog Media Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

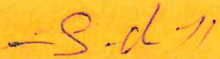
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Ranjan Kumar Jha, Counsel for the Petitioner.

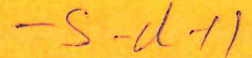
ORDER

Report of the ROC is on record. The applicant is directed to file the certified copy of the bank statement to corroborate that the business is in operation for the last 3 years.

To come up on 9th February, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)